

(c) does the Ministry plan to do anything in the matter; and

(d) if so, what?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) The estimated Central Excise revenue and actual realisations in respect of bidis, during the last three years, are as under:—

Year	Estimates	Actual realisations	
		Rs. in lakhs	
1976-77	2625	3153	
1977-78	5760	5682	
1978-79	6448	7259	

(b) to (d). Some stray cases of clandestine labelling of unbranded bidis with the labels of established manufacturers have come to the notice of the Ministry. Instructions have, therefore, been issued to all the Collectors of Central Excise to tighten their control so that unbranded bidis after clearance as such, do not pass into consumption as branded bidis without payment of proper Central Excise duty.

#### Excise Collection from Cigars

1366. SHRI CHANDRA BHAL MANI TIWARI: Will the Minister of FINANCE be pleased to state:

(a) what was the estimated revenue and actual collection from Excise on cigars in the past three years and what is the estimated cost of collecting excise on cigars;

(b) the reasons why cigar and bidi manufacturer are not given the same encouragement as handloom;

(c) since cigars and bidis have no capital investment and are totally labour intensive, whether Government propose to give them special incentives; and

(d) if so, what?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) The Central Excise Budget Estimates and the Actual revenue realised from cigars and cheroots are as follows:—

Year	Budget Estimates	Revenue Realisations	
		Rs. in lakh.	
1976-77	20	Nil	
1977-78	Nil	2	
1978-79	208	20	
1979-80	28	2*	

\*Duty collected upto December 79 of the current financial year.

The figures of estimated cost of collection of revenue on cigars are not separately available.

(b) Cigars and biris, products of the tobacco industry, are not comparable to fabrics which is an item of basic need for the population. Further, smoking is injurious to health. Cigars and biris cannot be deemed to be on par with handloom fabrics.

(c) and (d). Government have presently no proposal to provide any special incentive to cigars and biris with regard to levy of excise duty.

#### Action against Hoarders and Black-marketeers in U.P.

1367. SHRI ANAND SINGH: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) the number of cases reported by the District Authorities to the State Government for action against hoarders and blackmarketeers in U.P. during the last two years; and

(b) the number of cases in which action was taken?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) 1197.

(b) 1009.